

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

**LOK SABHA
UNSTARRED QUESTION NO.467
TO BE ANSWERED ON 06.02.2023**

Central Pension to Artists in Karnataka

467. SHRIMATI ANGADI MANGAL SURESH:

Will the MINISTER OF CULTURE be pleased to state:

- (a) the measures contemplated for the early sanction of Central Pension to the artists in indigent circumstances; and
- (b) the total number of artists who have received the Central Artist Pension in Karnataka?

ANSWER

**MINISTER OF CULTURE,
TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION**

(SHRI G. KISHAN REDDY)

- (a) It has been the constant endeavor of the Government to make efforts to release the financial assistance to the selected beneficiaries at the earliest upon receipt of requisite documents from them. To simplify the procedure, the requirement of submission of annual income certificate every year has been done away with effect from June, 2022. It is now required to be submitted only once in five years by the selected beneficiaries.
- (b) During the last five years from 2018- 2019 to 2022- 2023, total number of 632 artists from Karnataka have received financial assistance under the "Scheme for Financial Assistance for Veteran Artists".
